THE MINISTER OF IN THE STATE MINISTRY PERSONNEL, PUBLIC OF **GRIEVANCES** AND PENSIONS AND THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. CHID AM. BARAM): Lok Jagriti (a) Kendra, Madhupur (Deoghar) Bihar, Vaishali Area Small Farmres' Association, Vaishali Bihar ana Santhal Paharia Seva Mandal, Deoghar, Bihar have reported the receipt of fund,s abroad under from the Foreign Contribution (Regulation) Act, 1976 during the years 198i to 1984. No receipt of foreign funds has been reported bv Parvatiya Durgam siksha Vikas Cen. tre, P.O. Hakedag, Distt. Ranchi, Bihar.

(b) and (c) Information is annexed *{See Appendix CXLI, Annexure No. 28-}*

Foreign funds

805. SHRI RAMNARAYAN GOS. WAMI- Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether organisations, the Poor, namely Association for Rural Madras: Diocese of Kottavam. Kerala: Gram Vikas. Berhampur. Orissa and Baptist Christian Union Tripura Agartala have received funds from abroad under the Foreign Contribu 1976 tion (Regulation) Act, during the years 1981 to 1984;
- (b) if so, the amounts received, yearwise; and
- (c) the countries from where the funds originated and the names of the organisations which have contri-buted the same?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL. PUBLIC GRIEVANCES AND PENSIONS AND THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. CHIDAM. BARAM): (a) Yes, Sir.

(b) and (c) Information i_s annexed *[See Appendix CXLI, Annexure No. 29.]*

Foreign funds

806. SHRI RAMNARAYAN GOS-WAMI: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the institutions, namely Voluntary Health Association of (i) India, New Delhi; (ii) Consortium on Rural Technology, Delhi (iii) Indus trial Development Services, Delhi and (iv) Centre for Develop ment of Structural Technology, New Delhi have been receiving foreign contributions under the Foreign Con tribution (Regulation) Act. 1976 during the period 1981 to 1984;
- (b) if so, the amounts received by these institutions, year-wise; and
- (c) the countries from where funds have originated and the names of the organisations which have contributed the funds?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL. PUBLIC GRIEVANCES AND PENSIONS AND THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. CHIDAMBARAM): (a) Voluntary Health Association 6f India, New Delhi; Consortium on Rural Technology, Delhi; and Centre for Development of Instructional Technology, New Delhi have reported the receipt of foreign funds under the Foreign Contribution Regulation) Act, 1976 during the period 1981 to 1984. Industrial" Development Services, New Delhi, has not reported receipt of funds during the above period.

(b) and (c) Information is annexed. [See Appendix CXLI, Annexure No. 30.]